

ITEM NO.49

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).11442-11443/2015
MATSYA JEEVI SAHKARI SAMITI LTD AND ANR Petitioner(s)
VERSUS

STATE OF U P AND ORS

Respondent(s)

(with interim relief and office report)

Date : 06/09/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr. Sandeepan Pathak,Adv.

Mr. Neeraj Shekhar,Adv.

For Respondent(s) Mr. Umesh Dubey,Adv.

Mr. Manoj K. Mishra,Adv.

Mr. Upendra Mishra,Adv.

Mr. Vinay Garg,Adv.

Mr Vinay Kumar Garg,Adv.

Mr. Akshay Chandna,Adv.

Ms. Pragati Neekhara,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent Nos. 2 and 3 have already filed the counter affidavit.

The Ld. Counsel for the respondent No.1 has failed to file the counter affidavit within the period stipulated under the rules.

Four weeks time, as last chance is given to the learned counsel for the petitioners to comply with the terms of the order dated 26.7.2016 of this Court in respect of Respondent No.5.

List again on 20.10. 2016.

(M V RAMESH)
Registrar

MG